Asha Workers (Regularisation of Service and other Benefits) Bill, 2024 (Introduced)

SHRI N. K. PREMACHANDRAN (KOLLAM): Sir, I beg to move for leave to introduce a Bill to provide for regularisation of the services of ASHA workers and conferring the status of permanent employee of the Government and for matters connected therewith.

माननीय सभापति : प्रश्न यह है:

?कि आशा कार्यकर्ताओं की सेवाओं के नियमितीकरण और उन्हें स्थायी सरकारी कर्मचारी का दर्जा दिए जाने तथा उससे संसक्त विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए।?

प्रस्ताव स्वीकृत हुआ ।

SHRI N. K. PREMACHANDRAN: Sir, I introduce the Bill.

15.41½ hrs